

Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.01.2022

ORDER NO. 22 of 2022

Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for **CESTAT, New Delhi** on **28.01.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 28.01.2022 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	E/ROM/50210/2019 in E/50036/2018 Econ Antri Ltd. vs. CGST & CE, Bhopal E/ROM/50161- 50163/2020 in E/53674- 53676/2014 Diamond Plaster Ltd. & Ors. vs. CGST & CE, Jaipur - I E/ROM/50142/2020 in E/50135/2016 Shilpi Cable Technologies Ltd. vs. CGST & CE, Alwar

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar